

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, FARIDKOT

For the smooth functioning of the Courts, the institution of Criminal Work of respective police stations of Faridkot District will be as under:

Sr. No.	Name of the Courts	Police Stations
1.	Sh. Sanjeev Kundi, Additional Chief Judicial Magistrate, Faridkot.	P. S. Sadar, Faridkot.
2.	Harvinder Singh Sindhia, Chief Judicial Magistrate, Faridkot.	P. S. City, Faridkot; P. S. GRPS and RPF, Faridkot.
3.	Ms. Ekta Uppal, Judicial Magistrate Ist Class, Faridkot.	P. S. City, Kotkapura.
4.	Sh. Suresh Kumar, Judicial Magistrate Ist Class, Faridkot.	P. S. Bajakhana.
5.	Sh. Chetan Sharma, Judicial Magistrate Ist Class, Faridkot.	P. S. Sadar Kotkapura.
6.	Ms. Amandeep Kaur, Judicial Magistrate Ist Class, Faridkot.	P. S. Sadiq.

From 26.02.2020 onwards, fresh cases of the above said Police Stations shall be instituted in the Courts of respective Illaqa Magistrates.

Dated: 26.02.2020

Sd/-
(Harvinder Singh Sindhia)
Chief Judicial Magistrate,
Faridkot.

Endst. No. 228 Dated 26/02/2020

Copy forwarded to:

1. Learned District and Sessions Judge, Faridkot,
2. All the Judicial Magistrates in the Faridkot Sessions Division.
3. District Attorney, Faridkot.
4. The President Bar Association, Faridkot.
5. The Senior Superintendent of Police, Faridkot.
6. Computer Section of this office for information please.

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(Harvinder Singh Sindhia)
Chief Judicial Magistrate,
Faridkot.